Central Administrative Tribunal Principal Bench

RA 337/2000 in OA 429/2000

New Delhi this the 1Q th day of October, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member(J). Hon'ble Shri S.A.T. Rizvi, Member(A).

Dr. Ajit Kumar Srivastava, S/o Shri R.P. Srivastava, R/o Ecology Research Laboratory, Centre of Advanced Study in Botany, Banaras Hindu University, Varanasi-221 005.

Applicant.

Versus

Council of Scientific & Industrial Research (Human Resource Development Group, Division for Scientific and Technical Personnel), CSIR Complex, PUSA, New Delhi-110012 through its Director General.

Respondent.

O R D E R (By circulation)

Hon'ble Smt. Lakshmi Swaminathan, Member(J).

RA 337/2000 has been filed by the applicant in OA 429/2000 praying for review of the Tribunal's order dated 1.8.2000.

2. The applicant has tried to re-argue the case by way of the Review Application. We are unable to agree with the contentions of the applicant that the prayer in the RA should be allowed as we do not find any error apparent on the face of the record or any other sufficient reasons, as provided under Order 47 Rule 1 CPC, read with Section 22(3)(f) of the Administrative Tribunals Act, 1985 to justify allowing the Review Application. RA 337/2000 is accordingly rejected.

S.A.T. Rizvi)
Member(A)

(Smt. Lakshmi Swaminathan)
Member(J)

'SRD'